

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-650(PB)/2019

IN THE MATTER OF:

Sh. Vaneet Talwar & ors.	...	Applicant/Petitioner
Vs		
M/s. Vardhman Estates & Developers Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 21.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

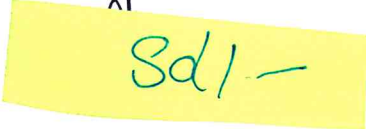
PRESENT:

For the Applicant : Mr. Vaibhav Tyagi, Adv
For the Respondent : Mr. Prashant Katara, advocate

ORDER

List the matter on 02.02.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)